

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ASSOCIATED CYLINDERS AND ACCESSORIES PVT LTD Date of Commencement of Liquidation: 16-07-2018; List of Stakeholders as on Date: 05-10-2021; Name of IP: Ms. Satyadevi A; Process Number: 1; Last 5 digitof registration number: 10205

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0		178726				NA
2	Liquidation costs incurred till date	0	0		4000000				NA
3	Secured financial creditors	1	41226449	1	41226449				Annexure 3
4	Unsecured financial creditors	6	26860591		26860591				Annexure 4
5	Operational creditors (Workmen)	55	23088665	51	12319103				Annexure 5
6	Operational creditors (Employees)	9	3106319	8	1343100				Annexure 6
7	Operational creditors (Government Dues)	3	12362323	3	9505869				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0		0				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	194624	0	0				Annexure 9
Total		75	106838971	63	95433838	0	0		